

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL) NO.372/2002 IN
C.A.No.962/1999

SHAMIM KHANAM

Petitioner (s)

VERSUS

K.B. PANDEY & ANR.

Respondent (s)

(With Appln(s). for directions and impleadment and intervention and exemption from filing O.T.and office report for direction)

With

CONMT.PET.(Civil)No.395/2002 in CA 968/99 (with appln. for directions and office report), CONMT.PET.(Civil)No.396/2002 in CA 968/99 (with appln. for directions and office report), CONMT.PET.(Civil)No.415-416/2002 in CA 961-962/99 (with appln. for directions), CONMT.PET.(Civil)No.417/2002 in CA 968/99 (with appln. for directions), CONMT.PET.(Civil)No.428-429/2002 in CA 963-964/99 (with appln. for exemption from fililng O.T. and directions), CONMT.PET.(Civil)No.430/2002 in CA 963/99 (with appln. for exemption from filing O.T. and directions), CONMT.PET.(CIVIL) 427/2002 IN CA 972/99 (with appln. for directions), CONMT.PET.(Civil)No.434/2002 in CA 968/99 (with appln. for directions), CONMT.PET.(Civil)No.446-447/2002 in CA 970-971/99 (with appln. for directions), CONMT.PET.(CIVIL) 437/2002 IN CA 975/99 (with appln. for directions), CONMT.PET.(Civil)No.448-449/2002 in CA 961-962/99 (with appln. for exemption from filing and directions) CONMT.PET.(Civil) No.454/2002 in CA 968/99, CONMT.PET.(Civil) No.462/2002 in CA 963/99, CONMT.PET.(Civil) No.464/2002 in CA 963/99, CONMT.PET.(Civil) No.465/2002 in CA 974/99, CONMT.PET.(Civil) No.466/2002 in CA 974/99, CONMT.PET.(Civil) No.467/2002 in CA 974/99, CONMT.PET.(Civil) No.468/2002 in CA 974/99, CONMT.PET.(Civil) No.494/2002 in CA 969/99, CONMT.PET.(Civil) No.503/2002 in CA 969/99, CONMT.PET.(Civil) No.495/2002 in CA 969/99, CONMT.PET.(Civil) No.496-497/2002 in CA 961-962/99, CONMT.PET.(Civil) No.498-499/2002 in CA 961-962/99, CONMT.PET.(Civil) No.507/2002 in CA 963/99, CONMT.PET.(Civil) NO.515/2002 in CA 961-962/99 IA Nos.20-21 in CA 961-962/99 (for modification of Court's Order dated 20.02.2002) CONMT.PET.(Civil) No.106/2003 in CA 968/99 (with office report) CONMT.PET.(Civil) No.128/2003 in IA Nos.18-19 in CA 962/99

Date : 14/04/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE ARUN KUMAR

For the Petitioner (s)

Ms.Sandhya Goswami,Adv.

Mr.T.N Singh,Adv.,
Mr.V.K. Singh,Adv.

Dr.Rajeev Dhawan,Sr.Adv.,
Mr.Raj Kumar Gupta,Adv.,
Mr.Sheo Kumar Gupta,Adv.,
Mr.A.N. Bardiya,Adv.

Mr.Pradeep Misra,Adv.

Mr.Tripurari Ray,Adv.,
Mr.Vishwajit Singh,Adv.
Mr.Ravi Kumar Verma,Adv.,
Mr.Ritesh Agrawal,Adv.

For the Respondent (s)

for UPPSC

Mr.R.N Trivedi,ASG
Mr.Shail Kumar Dwivedi,Adv.

for State:

Mr.Ajay K. Agrawal,Adv.,
Ms.Alka Aggrawal,Adv.

Mr.Shakeel Ahmed Syed,Adv.

Ms.Mukti Choudhary,Adv.

Ms.K. Sarada Devi,Adv.

Mr.P.N. Gupta,Adv.

Mr.P.K. Jain,Adv.

Mr.Satya Mitra Garg,Adv.

Mr.Kishore Kumar Patel,Adv.

UPON hearing counsel, the Court made the following

O R D E R

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Mr.R.N. Trivedi, the learned Additional Solicitor General appearing for the U.P. Public Service Commission prays for and is granted two weeks time for filing affidavit of compliance. Affidavit tendered in Court on behalf of the State is taken on record.

Fix for final disposal beyond summer vacation.

On that date concerned Chief Secretary and Director of Secondary Education shall remain present before this Court.

Contempt Petition (c) No.128/2003. Issue notice.@@
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(Vijay Kumar Sharma)
AR cum PS to Hon'ble Judge

(Janki Bhatia)
Court Master